

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 244 of 2013

Dated : 26th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s): Ms. Vishal Anand
Mr. Gaurav Dudeja
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel undertakes to file Vakalatnama on behalf of Respondent and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.12.2013 after serving copy on the other side.

Post the matter on **06.01.2014.**

**(Rakesh Nath)
Technical Member
ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**